

Per Capita Expenditure on Health and Achievements under minimum Needs Programme

3902. SHRI KAMLA PRASAD SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the per capita expenditure incurred on health by the States as on 1 January, 1989 and the comparative figures as on 1 January, 1985;

(b) whether the target laid down in the Seventh Plan in the matter of providing health care to the rural population has been achieved; and

(c) if not, the steps taken to achieve these targets?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE)

(a) The per Capita Expenditure on Health (Medical & Public Health) and Family Welfare as compiled by Central Bureau of Health Intelligence for the year 1984-85 in the country is as indicated below:-

(i) Health	Rs. 41.24
(ii) Family Welfare	Rs. 5.88

The figures for the year 1988-89 are not yet available as these have to be compiled by the Comptroller and Auditor General of India.

(b) and (c). The provision of health care facilities to the rural population is made available through sub-Centres Primary Health Centres and Community Health Centres. The targets in respect of Sub-Centres and Primary Health Centres are likely to be achieved. However, there is likely to be a short-fall in the achievement of target for Community Health Centres.

Change from HUDCO to self-Finance Scheme-III

3903. SHRI KAMLA PRASAD SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the details of the persons whose applications for change from MIG flats to SFS-III under HUDCO have been rejected or are still pending;

(b) the reasons for rejection; and

(c) the steps taken to enable all the applicants to change now with the same seniority?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) (a) and (b). DDA have intimated that the record about rejected cases of 1980 has not been retained. Hence it is not possible to furnish details at this stage.

(c) SFS I, II & III have since been closed and MIG registrants can now apply for conversion to SFS V category II, and SFS VI category III.

Textile Workers of Kanpur

3904. DR. DATTA SAMANT:
SHRI RADHAKANTA DIGAL:
SHRI MAHENDRA SINGH:
SHRI KAMLA PRASAD RAWAT:
SHRI ATISH CHANDRA SINHA:

Will the Minister of TEXTILES be pleased to state:

(a) whether thousands of textile workers from Kanpur obstructed Railway Track from 22 February, 1989 in order to redress their grievances;